

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

240. IA/2806/2023 C.P. (IB)/1231(MB)2020

IN THE MATTER OF

Rajkot Nagarik Sahakari Bank Ltd.

... Petitioner

Vs

Mrs.Raajul Ketan Raj

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **14.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/